

refer to the reply given to unstarred question No. 7016 on September 13, 1991 and state:

(a) whether the enquiry on the basis of the FIR filed against some persons concerning St. Kitts Bank Accounts has been completed;

(b) if so, the details thereof; and

(c) if not, the time by which the enquiry is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a). No Sir,

(b) In view of (a) above, does not arise.

(c) it is not possible to indicate as time frame for the completion of investigations.

[English]

#### Strike by RRB's Employees

1564 SHRI RAJENDRA KUMAR SHARMA:  
SHRI GAYA PRASAD KORI:

Will the Minister of FINANCE be pleased to state:

(a) whether the employees of Regional Rural Banks went on nationwide strike on August 20, 1991 and the work of loan distribution is held-up at present;

(b) if so, the reasons therefor; and

(c) the steps taken on the long standing demands of the employees?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) National Bank for Agriculture and Rural Development has reported that a section of the RRB employ-

ees had gone on strike on 20-08-1991. NABARD has not received any report regarding holding up of loan distribution work.

(b) As per the notice of strike the All India Gramin Bank Workers' Organisation (AIGBWO) have, inter-alia, demanded formation of Rural Bank of India, rectification of alleged anomalies in fixation of pay in sponsor bank pay scales, re-categorisation of branches, regularisation of messengers, payment of arrears in cash, grant of compensatory allowance for serving in rural areas, etc.

(c). There is no proposal to establish a Rural Bank of India. The National Industrial Tribunal setup to decide the pay, allowance and other benefits payable to the employees of the Regional Rural Banks, recommended grant of sponsor bank pay scales but the equation of posts and the fitment formula was left to be decided by Govt. Government had accordingly appointed an Equation Committee to equate the posts in RRB's with those of the sponsor banks. The award of the Tribunal and the recommendations of the Equation Committee have been accepted in toto. The Tribunal has recommended that messengers be given regular pay scales from the date they have been employed on regular basis. Accordingly it has been left to the chairman of

#### Financial Difficulties to Forces

1565. SHRI AMAR ROY PRADHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether attention of the Government has been drawn to the report captioned "The Armed Forces Chinks in the Armour" appearing in 'India Today', November 15, 1991.

(b) if so, the factual position in this regard; and